

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 2590
ANSWERED ON 19TH DECEMBER, 2023

PMFME SCHEME OVERVIEW

†2590. **SHRI SANJAY JADHAV:**

SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- a) whether the Government has implemented a scheme to formally approve the Pradhan Mantri Micro Food Processing Enterprises (PMFME);
- b) if so, the salient features and aims and objectives thereof
- c) whether the Government has achieved the objective for which PMFME was launched, if so, the district-wise details thereof especially in Maharashtra;
- d) the details of challenges faced by Government so far since launch and implementation of PMFME;
- e) the details of achievements made by Government therein;
- f) the details of number of individual beneficiaries, Farmer Producer Organizations (FPOs), Self Help Groups (SHGs) and Producer Cooperatives benefiting from PMFME Scheme, State-wise, particularly in Maharashtra;
- g) the percentage of beneficiaries from rural and urban areas out of the beneficiaries of the said scheme; and
- h) the details of workshop/ sessions organized so far under this scheme?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(KM. SHOBHA KARANDLAJE)**

(a) & (b): As part of Atmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 Crore. Scheme primarily adopts One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. It provides the framework for value chain development and alignment of support infrastructure.

The scheme aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector.

The objectives of the scheme are to build capacity of micro enterprises through increased access to credit, integration with organized supply chain by strengthening branding and marketing, increased access to common services, strengthening of institutions, research & training in the food processing sector.

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme is at **Annexure - I**.

(c) to (e): The details of achievements made till 30th November 2023 under the PMFME Scheme throughout the country are at **Annexure- II**. The details of achievements particularly in the State of Maharashtra under PMFME Scheme are as under:

- 10806 loan sanctioned under Credit Linked subsidy component of the scheme. The district wise details are at **Annexure - III**.
- Seed Capital amount of Rs 109.39 Cr. released to 30548 SHG members.
- 15256 beneficiaries trained on Food Entrepreneurship Development Training.
- 2 Projects approved under Marketing and Branding component.

The challenges faced by the Government in implementation of the PMFME Scheme are discussed and resolved through regular follow up/review meetings with States/UTs, lending banks, concerned Ministries/Departments and other stakeholders.

(f) & (g): The State-wise details of number of individual beneficiaries, Farmer Producer Organisations (FPOs), Self Help Groups (SHGs) and Producer Cooperatives benefiting from PMFME Scheme including Maharashtra are at **Annexure-IV**. The Scheme envisages support to both rural and urban micro food processing entrepreneurs.

(h). The Capacity Building component of the PMFME Scheme envisages to provide Food Processing and Entrepreneurship Training to the new and existing micro-food processing individuals taking benefits under the scheme. 2190 training sessions have been conducted till date. The details of persons trained under the scheme are as under:

Sl. No.	Type of Trainee	Numbers
1	Master Trainer (MT)	526
2	District Level Trainer (DLT)	1,058
3	District Resource Person (DRP)	1941
4	Beneficiary	54,767

ANNEXURE REFERRED IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2590 FOR ANSWER ON 19.12.2023 REGARDING “PMFME SCHEME OVERVIEW”

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP+): program modified to meet the requirement of food processing industry and product specific skilling.

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Details of Outcome / Achievements made under the Scheme till 30th November 2023:

1. All the States/ UTs have appointed State Nodal Agency, constituted State Level Approval Committee & District Level Committee for implementation of the scheme.
2. 42 State Level Technical Institutions (SLTI) nominated by 35 States/UTs approved by the Ministry.
3. 35 States/ UTs recommended One District One Products (ODOPs) for 713 districts approved by the Ministry.
4. 62,282 loans sanctioned for Credit linked subsidy for micro food processing enterprises.
5. Seed capital amount of Rs. 771.12 crores released for 2,36,704 Self Help Group (SHG) members out of which Seed capital for around 1 lakh SHG members was announced by Hon'ble Prime Minister during World Food India 2023.
6. 76 Incubation Centres has been approved with an outlay of Rs. 205.95 crores for establishment of Incubation Centre
7. National Tie-ups with NAFED has been done and 14 brands have been launched under the scheme. 11 proposals from 09 States/UTs for branding & marketing have been approved which include Punjab (Aasna), Maharashtra (Bhimthadi), Karnataka (Seemi and Bhima) Andhra Pradesh (Madugula Halwa and Aamodam), Maharashtra (Umed), Sikkim (Temi Tea), Tamil Nadu (Pudhugai Organics), Bihar (Jeevika), Puducherry (Neithal).
8. 526 Master Trainers of 35 States/UTs trained; 1,058 District Level Trainers of 26 States/UTs trained on ODOP and Entrepreneurship Development Programme (EDP). 54,767 Beneficiaries trained so far in 30 States/ UTs.
9. 3,801 District Resource Persons (DRPs) appointed in 35 States/UTs and 1941 DRPs trained in 32 States/UTs under ODOP and EDP
10. NIFTEMs have prepared training modules (ODOP) which have been published on MOFPI and NIFTEMs website. These include 760 training modules on ODOP which include 190 Presentations, 190 Videos, 190 DPRs and 190 Course Content/Handbooks.
11. MoFPI has signed Memorandum of Understanding (MoU) / Joint Letters with Indian Council for Agriculture Research (ICAR), Department of Animal Husbandry and Dairying (DAHD), Food Safety and Standards Authority of India (FSSAI), Ministry of Rural Development (MoRD), Ministry of Housing and Urban Affairs (MoHUA), Ministry of Tribal Affairs, National Cooperative Development Corporation (NCDC), National Scheduled Tribes Finance and Development Corporation (NSTFDC) and National Schedule Castes Finance Development Corporation (NSFDC), Standard Operating Procedure signed with Ministry of Agriculture & Farmers Welfare for convergence of Agriculture Infrastructure Fund (AIF) Scheme with PMFME.

ANNEXURE - III

ANNEXURE REFERRED IN REPLY TO PART (c) TO (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 2590 FOR ANSWER ON 19.12.2023 REGARDING “PMFME SCHEME OVERVIEW”

District wise credit linked subsidy sanctioned and other achievements in Maharashtra under PMFME Scheme

S. No.	District Name	Credit linked subsidy Sanctioned (Nos.)
1	Ahmednagar	540
2	Akola	169
3	Amravati	406
4	Beed	63
5	Bhandara	216
6	Buldhana	381
7	Chandrapur	400
8	Chhatrapati Sambhajinagar	986
9	Dharashiv	216
10	Dhule	220
11	Gadchiroli	183
12	Gondia	296
13	Hingoli	53
14	Jalgaon	492
15	Jalna	131
16	Kolhapur	359
17	Latur	188
18	Mumbai	1
19	Mumbai Suburban	33
20	Nagpur	422
21	Nanded	150
22	Nandurbar	320
23	Nashik	543
24	Palghar	161
25	Parbhani	116
26	Pune	584
27	Raigad	151
28	Ratnagiri	220
29	Sangli	551
30	Satara	500
31	Sindhudurg	257
32	Solapur	437
33	Thane	200
34	Wardha	361
35	Washim	170
36	Yavatmal	330
	Grand Total	10806

ANNEXURE REFERRED IN REPLY TO PART (f) & (g) OF THE LOK SABHA UNSTARRED QUESTION NO. 2590 FOR ANSWER ON 19.12.2023 REGARDING 'PMFME SCHEME OVERVIEW'

State-wise details of credit linked subsidy sanctioned under PMFME Scheme till date

S. No	States and UTs	Individual Beneficiaries	Farmer Producer Companies (FPCs/FPOs)	Self Help Groups (SHGs)	Cooperative Societies	Total number of loans Sanctioned
1	Andaman And Nicobar Islands	16				16
2	Andhra Pradesh	4398				4398
3	Arunachal Pradesh	33		6		39
4	Assam	1016				1016
5	Bihar	8876	2	176	3	9057
6	Chandigarh	5				5
7	Chhattisgarh	445		1		446
8	Dadra And Nagar Haveli And Daman And Diu	5				5
9	Delhi	165				165
10	Goa	57			1	58
11	Gujarat	258			1	259
12	Haryana	727				727
13	Himachal Pradesh	1252				1252
14	Jammu And Kashmir	471				471
15	Jharkhand	996	1	2		999
16	Karnataka	3130	7	11	2	3150
17	Kerala	1969	3	11	1	1984
18	Ladakh	52		1		53
19	Madhya Pradesh	3012	4	2	1	3019
20	Maharashtra	10709	4	93		10806
21	Manipur	250				250
22	Meghalaya	50				50
23	Mizoram	15				15
24	Nagaland	108				108
25	Odisha	924	3	116		1043
26	Puducherry	95		1		96
27	Punjab	1801		1		1802
28	Rajasthan	443	1	3		447
29	Sikkim	42		3		45
30	Tamil Nadu	8720	7	6	9	8742
31	Telangana	5136				5136
32	Tripura	90				90
33	Uttar Pradesh	6029	2		1	6032
34	Uttarakhand	501				501
	Total	61796	34	433	19	62282

